

**11299 Displaced Persons CHAITRA 24, 1951 (SAKA) Re: Remission of 11300
(Compensation and suspension period
Rehabilitation) Amend- of Shri Arjun Singh
ment Bill Bhadauria**

Mr. Speaker: In view of the statement of the hon. Minister, I do not think it necessary that I should give consent to these adjournment motions. If they want to elicit any further information, I will allow a short notice question on this matter, and request the hon. Minister to make a full statement, to get the details as quickly as possible.

12.11 hrs.

PAPER LAID ON THE TABLE

**AMENDMENT TO COTTON TEXTILES
(CONTROL) ORDER**

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No SO 560 dated the 14th March, 1959, making certain further amendment to the Cotton Textiles (Control) Order, 1948. [Placed in Library, See No. LT-1350/59].

12.11½ hrs.

ESTIMATES COMMITTEE

FIFTY-SECOND REPORT

Shri Thirumala Rao (Kakinada): I beg to present the Fifty-Second Report of the Estimates Committee on the action taken by Government on the recommendations contained in the Thirty-fourth Report of the Estimates Committee (First Lok Sabha) on the Ministry of Transport—Tourism

12.12 hrs.

**DISPLACED PERSONS* (COMPEN-
SATION AND REHABILITA-
TION) AMENDMENT BILL**

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): I beg to move for leave to

introduce a Bill further to amend the Displaced Persons (Compensation and Rehabilitation) Act, 1954.

Mr. Speaker: The question is:

“That leave be granted to introduce a Bill further to amend the Displaced Persons (Compensation and Rehabilitation) Act, 1954.”

The motion was adopted.

Shri Mehr Chand Khanna: I introduce the Bill.

12.13 hrs.

**RE: REMISSION OF SUSPENSION
PERIOD OF SHRI ARJUN SINGH
BHADAURIA.**

Shri Ramji Verma (Deoria): On a point of information.

अध्यक्ष महोदय, ६ अप्रैल को जो सदन में अप्रिय घटना हुई थी और श्री अर्जुन सिंह भदौरिया को सदन से उठा कर बाहर ले जाया गया था और उनको सात दिन के बिस्ते सदन से निष्काशित कर दिया गया था, उस सम्बन्ध में मैंने एक मोशन दिया था जिसमें मैंने श्री अर्जुन सिंह भदौरिया को क्षमा करने का अनुरोध किया है, मैं जानना चाहता हूँ कि उसका क्या हुआ ?

Mr. Speaker: I was looking around whether any hon. Member would get up and move, but I have gone to other subjects. Tomorrow, as soon as the questions are over, I will allow opportunity for hon. Members to move their motion.

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